MAITRI ENTERPRISES LIMITED

CIN: L45208GJ1991PLC016853

Registered Office: "Gayatri House", Ashok Vihar, Near Maitri Avenue Society, Opp. Govt. Eng. College, Motera, Sabarmati Ahmedabad – 380005, Gujarat. Tel. No.: +91-9723458460, Email Id: compliance@maitrienterprises.com

Website: www.maitrienterprises.com

CORRIGENDUM TO THE LETTER OF OFFER FOR THE ATTENTION TO THE SHAREHOLDER This advertisement ("Corrigendum") is being issued by Kunyarii Finstock Private Limited ('Manager to the Offer') for and on behalf of Mr. Jaikishan Rameshlal Ambwani ("Acquirer 1"), Mr. Chanderlal Bulchand Ambwani ("Acquirer 2"), Mr. Rameshlal Bulchand Ambwani

("Acquirer 3") (Hereinafter Referred To As The "Acquirers") and Mr. Kailash Rameshlal Ambwani ("Person Acting In Concert (PAC) 1"), Mrs. Seema Rameshlal Ambwani ("PAC 2"), Mrs. Usha Chanderlal Ambwani ("PAC 3"), Mrs. Deepa Dipak Ambwani ("PAC 4"), Mr. Deepak Rameshlal Ambwani ("PAC 5"), Mrs. Kusum Kailash Ambwani ("PAC 6") And Mrs. Sarla Jaikishan Ambwani ("PAC 7") As Persons Acting In

Concert ("PACs") pursuant to regulation 18(7) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ["SEBI (SAST) Regulations"], in respect of the open offer to acquire 11,44,000 equity shares of Rs. 10.80 each of Maitri Enterprises Limited ('Target company' or 'TC') representing 26% of the Voting Capital of the Target Company. The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the LOF dated November 30, 2021. The Company has allotted equity shares by way of preferential issue and pursuant to that the shareholders are requested to note the following in relation to the open offer.

The revised schedule of closing of tendering period and payment of consideration are set out below: DATE AND DAY DATE AND DAY DATE AND DAY **ACTIVITY** (AS MENTION IN DLOF) (AS MENTION IN LOF) (REVISED) 17.12.2021, Friday 27.12.2021, Monday 24.12.2021, Friday Date of expiry of Tendering Period (Offer Closing Date) 31.12.2021. Friday 7.1.2022, Friday Date by which all requirements including payment of 10.01.2022. Monday

consideration would be completed As on date of this Corrigendum, to the best of the knowledge of the acquirers and the PACs. The acquirers and the PACs jointly & severally accept full responsibility for the information contained in this Corrigendum and also for the obligations of the acquirers and the PACs laid down in the SEBI (SAST) Regulations. A copy of this Corrigendum is expected to be available on the SEBI website at www.sebi.gov.in.

Issued by the Manager to the Offer on behalf of the all the acquirer and PACs KUNVARJI Driven By Knowledge

KUNVARJI FINSTOCK PRIVATE LIMITED

Block B, First Floor, Siddhi Vinavak Towers, Off S. G. Highway Road, Mouie Makarba, Ahmedabad, Guiarat - 380051

SEBI Reg. No.: MB/INM000012564 Email Id: niraj.thakkar@kunvarji.com

Website: www.kunvarii.com

Contact Person: Mr. Niraj Thakkar / Mr. Ronak Dhruve

Tel. No.: 079-66669000

For and on behalf of all the acquirers and PACs* Date: 8th December 2021 Mr. Jaikishan R Ambwani Place: Ahmedabad